

[English]

**National Academy Of Burns India**

6392. SHRIG. DEVARAYA NAIK:  
SHRI V. SREENIVASA PRASAD:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to State:

(a) whether an Annual conference of the National Academy of Burns India was held in New Delhi recently;

(b) if so, the subjects discussed at the conference;

(c) whether the experts in burns treatment have urged the Government to set up low cost centres for burns in the country; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) and (c): The deliberation at the Conference included the preventive aspects of burns, improvement of existing burn units, training of personnel, establishment of new units and development of low cost centres for the treatment of burns.

(d) Steps are already being initiated to disperse the facilities for treatment of burn cases to serve areas which have limited access to such services.

[Translation]

**Unauthorised LPG Connections**

6393. SHRI MAHESH KANODIA.  
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of cases of unauthorised LPG connections detected during each of the last three years;

(b) whether the Government have regularised such unauthorised gas connections; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAP. SATISH KUMAR SHARMA):

Year	Number of unauthorised Connections detected
(a) 1990	: 1600 (Approx)
1991	: 2700 (Approx)
1992	: 2600 (Approx)

(b) No, Sir.

(c) Does not arise.

[English]

**Lifting Of Ban On Organisations**

6394. SHRISUDARSAN RAY CHAUDHURI:  
PROF. MALINI BHATTACHARYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to lift ban from some organisations in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) No, Sir.

(b) Does not arise.